

RJ No. 97/2024

High Court of Karnataka  
Bengaluru  
Date: 26.06.2024

**CIRCULAR**

It is hereby informed to the Advocates/Applicants to furnish a memo within 07 days confining their request for issuance of certified copy of Judgment, wherein they have applied for both Judgment and Decree as per the statement annexed herein as **Annexure 'A'** and the drawing up of Decree does not arise pertaining to the year 2023 failing which the copy applications seeking for certified copy of Judgment and Decree will be rejected.

**Sd/-**  
**(E.RAJEEVA GOWDA)**  
**REGISTRAR (JUDICIAL)**

**LIST OF PENDING COPY APPLICATIONS IN COMPUTERIZED COPYING  
BRANCH IV SEEKING FOR BOTH JUDGMENT AND DECREE COPY**

**ANNEXURE – A**

<b>SL. NO.</b>	<b>Case Number</b>	<b>CR Number</b>	<b>Order Date</b>	<b>Auto/Decree/Both</b>	<b>REASONS</b>
01	MFA 2172/2023	15229/2023	04/08/2023	B	CPC (NO DECREE)
02	MFA 12112/2007	16815/2023	08/09/2023	B	ISA (REMANDED)
03	MFA 6775/2011	16035/2023	22/10/2018	B	REMANDED
04	MFA 2125/2019	15228/2023	28/01/2021	B	ISA (NO DECREE)
05	MFA 1247/2016	16194/2023	18/07/2023	B	WC (NO DECREE)
06	CMP 133/2023	18088/2023	25/09/2023	B	NO DECREE
07	CP 502/2022	13167/2023	12/07/2023	B	No Decree
08	CRP 4583/2000	14217/2023	16/01/2001	B	DECREE DOES NOT ARISE
09	CRP 2996/2003	12827/2023	13/03/2009	B	DECREE DOES NOT ARISE
10	RP 236/2023	12728/2023	27/06/2023	B	DECREE DOES NOT ARISE
11	RP 79/2008	12829/2023	13/03/2009	B	DECREE DOES NOT ARISE
12	RP 108/2023	7731/2023	31/03/2023	B	DECREE DOES NOT ARISE
13	RSA 382/2019	6076/2023	07/03/2023	B	DECREE DOES NOT ARISE
14	RSA 2037/2021	9693/2023	19/04/2023	B	DECREE DOES NOT ARISE
15	RSA 93/2012	18516/2023	19/03/2019	B	REMANDED
16	RSA 229/2010	17455/2023	08/08/2022	B	ABATED
17	RFA 930/2017	5732/2023	10/03/2021	B	D N P
18	RFA 857/2023	16847/2023	11/09/2023	B	REMANDED
19	RFA 335/2008	10091/2023	26/05/2023	B	REMANDED
20	RFA 1410/2017	19212/2023	13/10/2023	B	REMANDED
21	RFA 845/2009	20744/2023	17/11/2023	B	D N P
22	RFA 2007/2007	11377/2023	15/06/2023	B	ISA (NO DECREE)